

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15132/2025 BLAPL/5287/2025	BISIRAM KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000010/2025
2	D-BLAPL/14924/2025 BLAPL/5288/2025	BANKA BIHARI MISHRA VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	LAXMISAGAR P.S. /514 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001127/2024
3	D-BLAPL/14941/2025 BLAPL/5289/2025	SAGAR BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /342 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000965/2025
4	D-BLAPL/15134/2025 BLAPL/5290/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
5	D-BLAPL/15049/2025 BLAPL/5291/2025	SHUKRU MAJHI VS STATE OF ODISHA	PITAMBAR PATRA VS	PADMAPUR /89 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000085/2024
6	D-BLAPL/15108/2025 BLAPL/5292/2025	TRINATH KHILLA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
7	D-BLAPL/15131/2025 BLAPL/5293/2025	ARYA @ MURALI KONDAGORI VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /388 /2023 A.D.J.,RAYAGADA(Rayagada) CT/0000029/2024
8	D-BLAPL/15091/2025 BLAPL/5294/2025	LITU PANIGRAHI @ AMARENDRA PANI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /141 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000156/2025
9	D-BLAPL/15089/2025 BLAPL/5295/2025	JOHRAL ALI MORHAL VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000404/2025
10	D-BLAPL/15126/2025 BLAPL/5296/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /60 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000220/2025
11	D-BLAPL/15138/2025 BLAPL/5297/2025	KARTIK NAYAK @ KARTIK NAIK @ KUMPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /150 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000074/2025

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12	D-BLAPL/15016/2025 BLAPL/5298/2025	DHANMAT @ DHAMENDRA BAG @ DHARMENDRA BAGH VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELPARA /344 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001479/2024
13	D-BLAPL/15154/2025 BLAPL/5299/2025	NUNUGU @ SURESH MOHAKUD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /123 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000061/2022
14	D-BLAPL/15314/2025 BLAPL/5300/2025	VINAY KUMAR RAY VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	BALUGAON P.S. /118 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000262/2025
15	D-BLAPL/15062/2025 BLAPL/5301/2025	SANJIV KUMAR SAHU VS STATE OF ODISHA	SONALI PANDA VS	BHAWANIPATNA SADAR /183 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000374/2025
16	D-BLAPL/15157/2025 BLAPL/5302/2025	PAKSHI JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /3 /2025 A.D.J.,TITILAGARH(Balangir) ST/0000012/2025
17	D-BLAPL/15112/2025 BLAPL/5303/2025	DAITARI MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000088/2025
18	D-BLAPL/15056/2025 BLAPL/5304/2025	NANDU BISHI @ NANDU BISI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /240 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000589/2025
19	D-BLAPL/15255/2025 BLAPL/5305/2025	MISHRA BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KOIDA /98 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur Spl/0000003/2025
20	D-BLAPL/15039/2025 BLAPL/5306/2025	RANJAN KUMAR MAHARANA VS STATE OF ODISHA	SAMBIT BISWAL VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000362/2024
21	D-BLAPL/15191/2025 BLAPL/5307/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000117/2025
22	D-BLAPL/15188/2025 BLAPL/5308/2025	TUSHAR NAIK VS STATE OF ODISHA	SONALI PANDA VS	DHARAMGARH /42 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000009/2025
23	D-BLAPL/15312/2025	MADHUSUDAN ROUT	AMULYA RATNA PANDA	/ /0

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	BLAPL/5309/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000146/2025
24	D-BLAPL/15133/2025 BLAPL/5310/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /65 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000241/2025
25	D-BLAPL/15139/2025 BLAPL/5311/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /69 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000259/2025
26	D-BLAPL/15079/2025 BLAPL/5312/2025	JITU @ JITENDRA DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /37 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000056/2025
27	D-BLAPL/15263/2025 BLAPL/5313/2025	FRANSIS MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	TUMUDIBANDHA /169 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000086/2024
28	D-BLAPL/15342/2025 BLAPL/5314/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /69 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000259/2025
29	D-BLAPL/15130/2025 BLAPL/5315/2025	ASIF KHAN VS STATE OF ODISHA	ABHISHEK PATNAIK VS	CAPITAL P.S. /130 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000487/2025
30	D-BLAPL/15309/2025 BLAPL/5316/2025	RAJA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /52 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000038/2022
31	D-BLAPL/15313/2025 BLAPL/5317/2025	RAJESH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /197 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000108/2025
32	D-BLAPL/15349/2025 BLAPL/5318/2025	SEK RAFID @ SK. RAFID @ SK. SAHIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /299 /2025 J.M.F.C,TANGI(Khordha) GR/0000254/2025
33	D-BLAPL/15137/2025 BLAPL/5319/2025	CHARAN SHANDHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000010/2025
34	D-BLAPL/15326/2025 BLAPL/5320/2025	SHAHARUK SHAHA VS	AMULYA RATNA PANDA VS	TUMUDIBANDHA /55 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal

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35	D-BLAPL/15375/2025 BLAPL/5321/2025	STATE OF ODISHA AMIT KUMAR SAMAL @ SITU VS	AMULYA RATNA PANDA VS	Spl/0000100/2025 //0 J.M.F.C,CUTTACK(Cuttack)
36	D-BLAPL/15353/2025 BLAPL/5322/2025	STATE OF ODISHA MOHAMMED IQBAL KHAN VS	BISWA CHANDAN MOHANTY VS	2(A)CC/0000146/2025 EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO
37	D-BLAPL/15178/2025 BLAPL/5323/2025	STATE OF ODISHA (OPID) TUNA @ ASHIT KANHAR VS	AMULYA RATNA PANDA VS	CT/0000003/2025 GOCHHAPADA /66 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/15085/2025 BLAPL/5324/2025	STATE OF ODISHA NASIMA KHATUN @ CHHOTI VS	DIBYA PRAKASH MISHRA VS	Spl/0000092/2024 KHETRARAJPUR /66 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)
39	D-BLAPL/15115/2025 BLAPL/5325/2025	STATE OF ODISHA JAYADEB BEHERA @ HABU VS	PABITRA KUMAR DUTTA VS	GR/0000603/2025 RASGOBINDPUR /155 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M
40	D-BLAPL/15210/2025 BLAPL/5326/2025	STATE OF ODISHA KUNA @ SUSANTA KUMAR SAHOO VS	MRUTYUNJAY MOHANTY VS	Spl/0000044/2025 NIALI /172 /2025 J.M.F.C.,NIALI(Cuttack)
41	D-BLAPL/15359/2025 BLAPL/5327/2025	STATE OF ODISHA AVINESH CHANDU MESHARAM VS	BISWAJIT RANJAN TRIPATHY VS	GR/0000163/2025 BOUDH /106 /2022 SPECIAL JUDGE,BAUDH(Baudh)
42	D-CMP/19260/2025 CMP/813/2025	STATE OF ODISHA JANAKI JENA VS	PRAJNA SARITA MOHANTY VS	Spl/0000017/2022 // CIVIL JUDGE (SD),BALASORE(Baleshwar)
43	D-CONTC/20006/2025 CONTC/2409/2025	DINABANDHU @ BISWAMBARA JENA NIRAKAR SABAT VS	ADV. VS	CS/0001750/2021 // ()
44	D-CONTC/15529/2025 CONTC/2410/2025	PRASANNA KUMAR BEHERA,REGISTRAR,CIVIL COURTS GAJAPATI PRATIBHA BETAL VS	ADV. VS	// // ()
45	D-CONTC/17225/2025 CONTC/2411/2025	PUNYA SALILA SRIVASTAVA,IAS SANTOSH KUMAR SATAPATHY VS	ADV. VS	// // ()
		C.J. VENUGOPAL,IAS		//

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46	D-CRLA/14556/2025 CRLA/598/2025	ULLASH BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAUGAON /132 /2018 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000080/2019
47	D-CRLA/14028/2025 CRLA/599/2025	AJAYA KUMAR NATH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	RAJKANIKA /178 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000046/2022
48	D-CRLA/13641/2025 CRLA/600/2025	INFORMANT/VICTIM VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	BINJHARPUR /251 /2019 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000133/2019
49	D-CRLA/14651/2025 CRLA/601/2025	ANUP NAG VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DUNGURIPALI /227 /2021 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000016/2021
50	D-CRLA/14940/2025 CRLA/602/2025	DIPTI RANJAN JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GURUDIJHATIA /30 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000047/2025
51	D-CRLA/12527/2025 CRLA/603/2025	GYANA RANJAN MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	TIRTOL /46 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000012/2024
52	D-CRLA/14305/2025 CRLA/604/2025	SRIKANTA SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	DHENKANAL SADAR /262 /2010 DISTRICT & SESSIONS JUDGE,DHENKA CRA/0000001/2025
53	D-CRLLP/13884/2025 CRLLP/36/2025	RAILWAY PROTECTION FORCE VS BIRUA MUNDA	KARUNAKAR NAYAK VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) 2(C)CC/0000083/2004
54	D-CRLLP/14629/2025 CRLLP/37/2025	MUDRA LTD., MAHARASHTRA VS ADHIKAR MICRO FINANCE PRIVATE LTD., BHUBANESWAR	RAKESH SHARMA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003417/2023
55	D-CRLMC/14869/2025 CRLMC/1844/2025	KUNMUN JENA @ RAJU JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /244 /2014 A.D.J.,BHADRAK(Bhadrak) ST/0000004/2015
56	D-CRLMC/14951/2025 CRLMC/1845/2025	ABHIJIT MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	AIRPORT /158 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000574/2023
57	D-CRLMC/14451/2025	SOMANATH PADHY	MANAS KUMAR CHAND	/ /0

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	CRLMC/1846/2025	VS PRASANT KUMAR TRIPATHY	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI ICC/0000009/2024
58	D-CRLMC/15360/2025 CRLMC/1847/2025	RANJIT KUMAR DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MAHILA P.S.(BBSR) /39 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000525/2025
59	D-CRLMC/14578/2025 CRLMC/1848/2025	S.NIRA REDDY @ S.NIRANJAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /252 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000656/2021
60	D-CRLMC/15284/2025 CRLMC/1849/2025	BALIA @ BALARAM SANDHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /112 /2015 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000273/2024
61	D-CRLMC/15168/2025 CRLMC/1850/2025	ROHAN RAO @ D TEJESWAR RAO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BERHAMPUR TOWN /180 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001185/2024
62	D-CRLMC/15203/2025 CRLMC/1851/2025	DHIRENDRA KUMAR DIGAL VS ADDL. CHIEF SECY. TO GOVT. HOME DEPT., BBSR	NIRVAYA KUMAR SAMANTRAY VS	HARABHANGA /107 /2023 JMFC, HARABHANGA(Baudh) CT/0000232/2023
63	D-CRLMC/14870/2025 CRLMC/1852/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAPALLI P.S. /691 /2024 SPECIAL JUDGE,BHUBANESWAR(Khordha) CRMC/0000215/2024
64	D-CRLMC/15333/2025 CRLMC/1853/2025	JAGAJIBAN @ JAGATJIBAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /63 /2009 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000327/2009
65	D-CRLMP/15006/2025 CRLMP/657/2025	SUBHASHREE SAMAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 (//
66	D-CRLMP/15182/2025 CRLMP/658/2025	LALMOHAN SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 (//
67	D-CRLMP/15186/2025 CRLMP/659/2025	CHANDRAMANI MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 (//
68	D-CRLREV/13512/2025 CRLREV/270/2025	DHANESWAR NAYAK VS	BIBHUTI BHUSAN MISHRA VS	/ /0 J.M.F.C.,PIPILI(Puri)

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69	D-MACA/21355/2025 MACA/610/2025	JAGANNATH SWAIN SUKANTI SATPATHY VS AVAYA KUMAR DHAL	PRADEEP KUMAR MISHRA VS	ICC/0000046/2024 // 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000105/2019
70	D-MACA/21400/2025 MACA/611/2025	PRATAP KUMAR DHALL VS SARAT CHANDRA SAHOO	AKSHYANGSHU SEKHAR NANDY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000115/2022
71	D-MACA/15363/2025 MACA/612/2025	D.M., M/S. RELIANCE GENERAL INSURANCE CO. LTD. VS SIBA PRASAD GHOSH	G.P.DUTTA VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000069/2019
72	D-MACA/16749/2025 MACA/613/2025	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO.LTD., BBSR VS LAXMIPRIYA PUJAPANDA	GIRIJA PRASAD DUTTA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003366/2014
73	D-MACA/16782/2025 MACA/614/2025	SRIRAM GENERAL INSURANCE CO.LTD., RAJASTHAN VS SAJANI BEHERA	GIRIJA PRASAD DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003419/2014
74	D-MATA/21174/2025 MATA/212/2025	DIPTIMOYEE MONDAL VS SALEM GOMANGO	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000008/2025
75	D-MATA/21295/2025 MATA/213/2025	SUJATA MISHRA VS ABHIJIT PANDA	ABHISHEK DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000335/2021
76	D-MATA/20299/2025 MATA/214/2025	SIDDHANTA PRADHAN VS SUBHASHMITA BEHERA	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000958/2022
77	D-MATA/20303/2025 MATA/215/2025	SIDDHANTA PRADHAN VS SUBHASHMITA BEHERA	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000150/2022
78	D-RPFAM/21173/2025 RPFAM/153/2025	DEBASMITA BISWAL VS PRADEEPTA KUMAR DESUARY	JAGANNATH BHUYAN VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000167/2023
79	D-RSA/20941/2025 RSA/263/2025	CHINTAL ISWAR RAO VS CHINTAL RABANAMMA	BASUDEV MISHRA VS	// A.D.J.,NAWARANGPUR(Nabarangapur) RFA/0000008/2023

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80	D-TRP(C)/20927/2025 TRP(C)/145/2025	PALLABI PRADHAN VS SANJAYA KUMAR SAHOO	NIRANJAN SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000240/2025
81	D-WP(C)/17374/2025 WP(C)/14858/2025	NABA KISHORE BHOI VS BHUDANA JAGNYA SAMITI , ODISHA	PRANGYANANDA PATTANAIAK VS	// ()
82	D-WP(C)/19369/2025 WP(C)/14859/2025	PRAFULLA KUMAR KUJURU@ PRAFULLA KUJUR VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// ()
83	D-WP(C)/21249/2025 WP(C)/14860/2025	ANTARYAMI SENAPATI VS THE CHIEF POSTMASTER GENERAL , BBSR	SUDEEP KUMAR SARANGI VS	// ()
84	D-WP(C)/21386/2025 WP(C)/14861/2025	ANJAN KUMAR JENA VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// ()
85	D-WP(C)/21193/2025 WP(C)/14862/2025	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// ()
86	D-WP(C)/19874/2025 WP(C)/14863/2025	SURATH CHANDRA MALLICK VS UNION OF INDIA	SAMEER KUMAR DAS VS	// ()
87	D-WP(C)/20342/2025 WP(C)/14864/2025	SUBRAT KUMAR SARANGI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
88	D-WP(C)/14663/2025 WP(C)/14865/2025	SAMIR KUMAR MOHAPATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// ()
89	D-WP(C)/19993/2025 WP(C)/14866/2025	TRIBIKRAM NAYAK VS THE COMMISSIONER CUM SECRETARY ,KHURDA	SANDHYARANI PANI VS	// ()
90	D-WP(C)/20124/2025 WP(C)/14867/2025	ATMANANDA DAS VS RASMITA BEHERA	PRIYATOSH PARIDA VS	// ()
91	D-WP(C)/21527/2025	PANCHANAN PANI	LINGARAJ MOHANTY	//

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	WP(C)/14868/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/20159/2025 WP(C)/14869/2025	SANKAR MALLIK VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
93	D-WP(C)/20353/2025 WP(C)/14870/2025	PRAMODINI RATH @ RATHA VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	// 0 //
94	D-WP(C)/20931/2025 WP(C)/14871/2025	JADABA CHARAN NAIK VS TAHASILDAR, SALIPUR	SACHIDANANDA DAS VS	// 0 //
95	D-WP(C)/21236/2025 WP(C)/14872/2025	ABHIMANYU PANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR	AKSHAYA KUMAR JENA VS	// 0 //
96	D-WP(C)/21409/2025 WP(C)/14873/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
97	D-WP(C)/20562/2025 WP(C)/14874/2025	CHANDRAKALA DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
98	D-WP(C)/20590/2025 WP(C)/14875/2025	SITARAM JENA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
99	D-WP(C)/21005/2025 WP(C)/14876/2025	BHOJARAJ MALLIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
100	D-WP(C)/19132/2025 WP(C)/14877/2025	NABAKRISHNA PRADHAN VS UNION OF INDIA	SUSANTA KUMAR LENKA VS	// 0 //
101	D-WP(C)/21156/2025 WP(C)/14878/2025	BASANTI BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	PRONOY MOHANTY VS	// 0 //
102	D-WP(C)/20781/2025 WP(C)/14879/2025	M/S CEETA INDUSTRIES (POLYMER) (P) LTD., BALASORE VS	KSHIROD KUMAR SAHOO VS	// 0

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103	D-WP(C)/21279/2025 WP(C)/14880/2025	REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK BIRA HANUMAN RICE MILL, KENDRAPARA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // 0 //
104	D-WP(C)/21001/2025 WP(C)/14881/2025	BIJAY LAXMI SAHOO VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	AJIT KUMAR SAHOO VS	// 0 //
105	D-WP(C)/20831/2025 WP(C)/14882/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
106	D-WP(C)/21313/2025 WP(C)/14883/2025	HARIHRISNA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
107	D-WP(C)/21004/2025 WP(C)/14884/2025	PRAKASH KUMAR SAHOO VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	AJIT KUMAR SAHOO VS	// 0 //
108	D-WP(C)/21009/2025 WP(C)/14885/2025	ABANTI SAHOO VS ODISHA ELECTRICITY REGULATORY COMMISSIONER, BBSR	AJIT KUMAR SAHOO VS	// 0 //
109	D-WP(C)/19351/2025 WP(C)/14886/2025	M/S SURENDRA KUMAR MAHAPATRA, BBSR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	RUDRA PRASAD KAR VS	// 0 //
110	D-WP(C)/21465/2025 WP(C)/14887/2025	ARUN KUMAR SETH VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
111	D-WP(C)/21347/2025 WP(C)/14888/2025	S.JERMIYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
112	D-WP(C)/21436/2025 WP(C)/14889/2025	UPENDRA MIRDHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
113	D-WP(C)/21520/2025 WP(C)/14890/2025	PRANATI PANI VS UNION OF INDIA	ANUPAM RATH VS	// 0 //

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114	D-WP(C)/20672/2025 WP(C)/14891/2025	KANAK VARDHAN SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
115	D-WP(C)/21472/2025 WP(C)/14892/2025	SAENKE SHARMA VS SUPERINTENDENT OF POLICE, BOLANGIR	BIPLAB KUMAR DASH VS	// 0 //
116	D-WP(C)/21579/2025 WP(C)/14893/2025	RAGHUNANDAN PANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
117	D-WP(C)/21429/2025 WP(C)/14894/2025	SHANKUNTALA MALIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
118	D-WP(C)/21404/2025 WP(C)/14895/2025	JAGABANDHU PRUSTY VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
119	D-WP(C)/17537/2025 WP(C)/14896/2025	UMAKANTA BHUYAN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
120	D-WP(C)/21518/2025 WP(C)/14897/2025	RATIKANTA DAS VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
121	D-WP(C)/21321/2025 WP(C)/14898/2025	HAYAGRIB GURU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
122	D-WP(C)/21362/2025 WP(C)/14899/2025	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
123	D-WP(C)/20992/2025 WP(C)/14900/2025	ARUN KUMAR DAS VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
124	D-WP(C)/21463/2025 WP(C)/14901/2025	PADAMA BEHERA VS COLLECTOR RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //
125	D-WP(C)/21370/2025	SUPRABHA MALLICK	JANAKI KANTA MAHAPATRA	//

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	WP(C)/14902/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/21264/2025 WP(C)/14903/2025	SUMITRA OJHA VS STATE OF ODISHA	SAMRAT KESHARI MISHRA VS	// 0 //
127	D-WP(C)/21181/2025 WP(C)/14904/2025	M/S D.R.PATNAIK, KEONJHAR VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
128	D-WP(C)/21515/2025 WP(C)/14905/2025	SUKANTI GHASI VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
129	D-WP(C)/21525/2025 WP(C)/14906/2025	SASMITA PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
130	D-WP(C)/21523/2025 WP(C)/14907/2025	SADASIBA SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
131	D-WP(C)/21422/2025 WP(C)/14908/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
132	D-WP(C)/21569/2025 WP(C)/14909/2025	SUMAN KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
133	D-WP(C)/21388/2025 WP(C)/14910/2025	CHARAMPA BYABASAYEE SANGHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
134	D-WP(C)/21438/2025 WP(C)/14911/2025	PRASIDHA DIGAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
135	D-WP(C)/21424/2025 WP(C)/14912/2025	PRAKASH KUMAR BHUYAN VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
136	D-WP(C)/21211/2025 WP(C)/14913/2025	SASHIREKHA BEHERA VS	SWARUP KUMAR PATNAIK VS	// 0

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137	D-WP(C)/21464/2025 WP(C)/14914/2025	STATE OF ODISHA SUKANTA DAS VS STATE OF ODISHA	DEBA NARAYAN PATTNAIK VS	// // 0 //
138	D-WP(C)/21459/2025 WP(C)/14915/2025	SANTOSH PANIGRAHI VS COLLECTOR ,RAYAGADA	SANTOSH KUMAR DASH VS	// // 0 //
139	D-WP(C)/21199/2025 WP(C)/14916/2025	M/S D.R.PATNAIK, KEONJHAR VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0 //
140	D-WP(C)/21493/2025 WP(C)/14917/2025	AJIT KUMAR MAHAKUD VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// // 0 //
141	D-WP(C)/17490/2025 WP(C)/14918/2025	SIBAJI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// // 0 //
142	D-WP(C)/21430/2025 WP(C)/14919/2025	MOHAN DIGAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //
143	D-WP(C)/21590/2025 WP(C)/14920/2025	LAXMI NARAYAN WOMEN SELF HELP GROUP, CHINAJURI,SONEPUR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //
144	D-WP(C)/21594/2025 WP(C)/14921/2025	MAA ASHURAGADIAN WOMEN SELF HELP GROUP, SONEPUR VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// // 0 //
145	D-WP(C)/21408/2025 WP(C)/14922/2025	MURALIDHAR SUTAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0 //
146	D-WP(C)/21138/2025 WP(C)/14923/2025	SURYA NARAYAN BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// // 0 //
147	D-WPCRL/14197/2025 WPCRL/64/2025	VIKRAM KUMAR BADAIAK VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 // 0 //

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148	D-ABLAPL/14962/2025 ABLAPL/6028/2025	RAMAKANTA MALLIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	RAJKANIKA /285 /2025 () //
149	D-ABLAPL/15194/2025 ABLAPL/6029/2025	MANAS @ MANAS KUMAR SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	BYREE /101 /2025 () //
150	D-ABLAPL/15050/2025 ABLAPL/6030/2025	DINABANDHU SAHOO @ DINABANDHU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /97 /2025 () //
151	D-ABLAPL/15200/2025 ABLAPL/6031/2025	SAROJ KUMAR GOCHHAYAT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 () //
152	D-ABLAPL/15236/2025 ABLAPL/6032/2025	DEBASISH MISHRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
153	D-ABLAPL/15026/2025 ABLAPL/6033/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	/ /0 () //
154	D-ABLAPL/15088/2025 ABLAPL/6034/2025	SILU DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLAGARH P.S. /334 /2024 () //
155	D-ABLAPL/15238/2025 ABLAPL/6035/2025	DULA BAG VS STATE OF ODISHA	PANKAJ SONI VS	/ /0 () //
156	D-ABLAPL/15107/2025 ABLAPL/6036/2025	SHAH NAWAZ VS STATE OF ODISHA	BHOLANATH SAHA VS	MOTU /156 /2022 () //
157	D-ABLAPL/15283/2025 ABLAPL/6037/2025	PARESH CHANDRA PATRA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /150 /2025 () //
158	D-ABLAPL/15021/2025 ABLAPL/6038/2025	PINTU GOUDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GOLANTHARA (BERHAMPUR) /132 /2025 () //
159	D-ABLAPL/15127/2025	KESHAB LENKA	UPENDRA KUMAR PANDEY	PLANTSITE /365 /2025

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	ABLAPL/6039/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15093/2025 ABLAPL/6040/2025	GANGADHAR SAHU VS STATE OF ODISHA	SONALI PANDA VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000003/2025
161	D-ABLAPL/15251/2025 ABLAPL/6041/2025	ADHIRA KANDI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /163 /2025 () //
162	D-ABLAPL/14970/2025 ABLAPL/6042/2025	ROHINI KANTA NAIK VS STATE OF ODISHA	SONALI PANDA VS	KESINGA /263 /2025 () //
163	D-ABLAPL/15291/2025 ABLAPL/6043/2025	MD.NASRUL HAQUE VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CDA-II /1 /2025 () //
164	D-ABLAPL/15213/2025 ABLAPL/6044/2025	PADMAN NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /33 /2017 () //
165	D-ABLAPL/15290/2025 ABLAPL/6045/2025	SAROBAR HUSEN @ SARBAR HUSSAIN @ SARBAR HUSEN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /196 /2025 () //
166	D-ABLAPL/15267/2025 ABLAPL/6046/2025	DEBABRATA BARAI VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /537 /2024 () //
167	D-ABLAPL/15235/2025 ABLAPL/6047/2025	PRABHAT KU. PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /406 /2025 () //
168	D-ABLAPL/15240/2025 ABLAPL/6048/2025	PRAKASH NAYAK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MARKAT NAGAR /189 /2024 () //
169	D-ABLAPL/15368/2025 ABLAPL/6049/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /52 /2025 () //
170	D-ABLAPL/15249/2025 ABLAPL/6050/2025	BAPUN @ RAJESH SUTAR VS	AMULYA RATNA PANDA VS	BRAMHA BARADA /147 /2025 ()

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171	D-ABLAPL/15365/2025 ABLAPL/6051/2025	STATE OF ODISHA M.MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /54 /2025 ()
172	D-ABLAPL/15362/2025 ABLAPL/6052/2025	STATE OF ODISHA M.MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /53 /2025 ()
173	D-ABLAPL/14065/2025 ABLAPL/6053/2025	STATE OF ODISHA NARESH CHANDRA KHATUA VS	PRANAYANEE DASMOHAPATRA VS	// / /0 ()
174	D-ABLAPL/15047/2025 ABLAPL/6054/2025	STATE OF ODISHA RATNAKAR DAS VS	SURYAKANTA DWIBEDI VS	// RANPUR /120 /2016 ()
175	D-ABLAPL/14901/2025 ABLAPL/6055/2025	STATE OF ODISHA RANENDRA PARIDA @ PINTU VS	DHARMENDRA SETHY VS	// TALCHER TOWN /305 /2023 ()
176	D-ABLAPL/15394/2025 ABLAPL/6056/2025	STATE OF ODISHA GYANENDRA SAHU @ GYANENDRA KUMAR SAHU VS	SITIKANT MISHRA VS	// BHADRESWAR /81 /2025 ()
177	D-ABLAPL/13291/2025 ABLAPL/6057/2025	STATE OF ODISHA PINTU @ SAMBIT KUMAR PATRA @ SANDIP PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /51 /2017 ()
178	D-ABLAPL/15073/2025 ABLAPL/6058/2025	STATE OF ODISHA MATAJI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /60 /2025 ()
179	D-ABLAPL/15043/2025 ABLAPL/6059/2025	STATE OF ODISHA RITESH NAYAK VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /215 /2024 ()
180	D-ABLAPL/15315/2025 ABLAPL/6060/2025	STATE OF ODISHA RAMESH CHANDRA PATRA VS	BHARAT BHUSAN ROURTRAY VS	// KHAMAR /145 /2025 ()
181	D-ABLAPL/15222/2025 ABLAPL/6061/2025	STATE OF ODISHA RANJAN PRADHAN @ RANJAN KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// JAGATPUR /288 /2025 () //

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182	D-ABLAPL/15318/2025 ABLAPL/6062/2025	BALIA @ GOURANGA NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /379 /2025 () //
183	D-ABLAPL/13148/2025 ABLAPL/6063/2025	CHITA RANJAN NAYAK @ KUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Maitri Vihar PS /205 /2023 () //
184	D-ABLAPL/15231/2025 ABLAPL/6064/2025	PRAMODA MISHRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 () //
185	D-ABLAPL/14813/2025 ABLAPL/6065/2025	UMASANKAR MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRRI /93 /2025 () //
186	D-ABLAPL/15347/2025 ABLAPL/6066/2025	JHARANA DEEP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JHARIGAM /137 /2024 () //
187	D-ABLAPL/15036/2025 ABLAPL/6067/2025	SURAJ JALAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	RAGHUNATHPALI /613 /2024 () //